GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 2916 TO BE ANSWERED ON 19TH AUGUST, 2025

ANTYODAYA ANNA YOJANA

SHRI ADITYA PRASAD: 2916

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- the details of the Antyodaya Anna Yojana (AAY) and the criteria set by Government to (a) avail the benefits of this scheme;
- the number of targeted and actual beneficiaries under Antyodaya Anna Yojana (AAY) (b) during the last five years, the details thereof, State-wise and year-wise including the State of Jharkhand;
- whether Government has received any request from the State Governments to increase (c) the number of beneficiaries under Antyodaya Anna Yojana; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- Under the National Food Security Act 2013 (NFSA), the Antyodaya Anna Yojana (AAY) (a): families are entitled to receive 35 Kg of foodgrains per family per month free of cost. As per the guidelines issued by the Government, the Antyodaya Anna Yojana (AAY) families are to be identified by States/Union Territories (UTs) as per the following criteria:
- Landless agriculture labourers, marginal farmers, rural artisans /craftsmen, such as (i) potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas;

- (ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support;
- (iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence;
- (iv) All primitive tribal households;
- (v) All eligible Below Poverty Line (BPL) families of HIV positive persons.
- (b) A statement indicating the number of targeted and actual AAY families during the last five years, State-wise including Jharkhand and year-wise, is at Annexure.
- (c) & (d): As per Section 10 of National Food Security Act 2013 (NFSA), the State/UT Government shall, within the number of persons determined as per the coverage of population under Targeted Public Distribution System, will identify the households to be covered under AAY. Requests have been received from few State Governments to increase the number of families covered under AAY, but it could not be acceded in view of the ceiling fixed for every State/UT. However, States/UTs are advised from time-to-time to review the existing list of AAY families and remove the ineligible households so as to include only the most eligible.

ANNEX REFERRED TO IN REPLY TO PART (b) of the RAJYA SABHA UNSTARRED QUESTION NO. 2916 DUE FOR ANSWER ON 19.08.2025

Statement indicating State/UT – wise number of families covered under AAY and identified families under National Food Security Act (NFSA), 2013 during the last five years is as follows:

(in lakh)

S.No	States/Uts	Ceiling of AAY Household s	Identified No. of AAY families				
			31.03.202 1	31.03.202	31.03.202 3	31.03.202 4	31.03.202 5
1	Andhra Pradesh	9.09	9.08	9.08	9.08	9.08	9.08
2	Arunachal Pradesh	0.38	0.38	0.38	0.38	0.38	0.38
3	Assam	7.04	6.92	6.92	6.92	6.92	6.73
4	Bihar	25.01	25.01	25.01	25.01	25.01	25.01
5	Chattisgarh	7.19	7.19	7.19	7.19	7.19	7.19
6	Delhi	1.57	0.69	0.69	0.69	0.69	0.69
7	Goa	0.18	0.12	0.12	0.12	0.12	0.12
8	Gujarat	8.13	8.10	7.98	7.88	7.73	7.77
9	Haryana	3.03	2.68	2.68	2.68	2.68	2.68
10	Himachal Pradesh	1.97	1.82	1.82	1.82	1.82	1.65
11	Jharkhand	9.18	9.17	9.18	8.98	8.94	8.94
12	Karnataka	12.00	10.97	10.97	10.97	10.97	10.97
13	Kerala	5.96	5.96	5.96	5.96	5.96	5.96
14	Madhya Pradesh	15.82	14.05	14.81	14.76	14.63	14.63
15	Maharashtra	25.05	25.05	25.05	25.05	25.05	25.05
16	Manipur	0.64	0.63	0.64	0.64	0.64	0.64
17	Meghalaya	0.70	0.70	0.70	0.70	0.70	0.70
18	Mizoram	0.26	0.26	0.26	0.26	0.26	0.26
19	Nagaland	0.48	0.48	0.48	0.48	0.48	0.48
20	Odisha	12.65	12.59	12.58	12.53	12.54	12.53

21	Punjab	1.79	1.79	1.79	1.79	1.79	1.79
22	Rajasthan	9.32	6.29	6.29	6.29	6.29	6.29
23	Sikkim	0.17	0.17	0.17	0.17	0.17	0.17
24	Tamil Nadu	18.65	18.65	18.65	18.65	18.64	18.64
25	Telangana	6.49	5.67	5.67	5.67	5.67	5.67
26	Tripura	1.13	1.10	1.10	1.08	1.09	1.09
27	Uttar Pradesh	40.95	40.95	40.91	40.92	40.88	40.90
28	Uttarakhand	1.91	1.84	1.84	1.84	1.84	1.84
29	West Bengal	19.86	16.42	16.42	16.42	16.42	16.42
30	A & N Islands	0.11	0.04	0.04	0.04	0.04	0.04
31	DNH and Daman & Diu	0.08	0.05	0.05	0.05	0.05	0.05
32	Lakshdweep	0.01	0.01	0.01	0.01	0.01	0.01
33	Chandigarh	0.09	0.00	0.00	0.00	0.00	0.00
34	Puducherry	0.32	0.26	0.25	0.25	0.25	0.25
35	J&K	2.76	2.33	2.33	2.33	2.33	2.33
36	Ladakh	0.06	0.06	0.06	0.06	0.06	0.06
	Total	250.00	237.48	238.08	237.67	237.31	237.00